

मेंट शायद कारपोरेशन की तरफ से सदस्यों के हाथ में आयेगा जिसे ज्ञात होगा कि अगर पहिले की कम्पनियां डेप्रिसियेशन फंड्स में मुनासिब रकम डालती रहतीं अपने कर्मचारियों को उचित बतन देती रहती और दूसरे आवश्यक मदों में उचित खर्च करती रहती तो जितना घाटा हमको होता रहा है, उससे कम घाटा उनको नहीं होता ।

श्री एम० एल० द्विवेदी : मैं जानना चाहता हूं कि जब से सरकार ने इस संस्था को अपने हाथ में लिया है तब से इसमें कितने और नये कर्मचारी बढ़ाये गये हैं और उन पर सालाना कितना व्यय होता है और पहले जो सालाना व्यय होता था, उसमें और अब में क्या अन्तर है ?

श्री जगजीवन राम : सदस्य महोदय को अपनी दृष्टि में यह बात रखनी चाहिये कि उनका प्रश्न एयर इंडिया इंटरनेशनल के सम्बन्ध में है । जो सावाल उन्होंने किया है, उस के आंकड़े तो हमारे पास उपलब्ध नहीं हैं लेकिन इतना मैं कह सकता हूं कि राष्ट्रीयकरण के बाद से एयर इंडिया इंटरनेशनल की सेवाओं का दूसरे मुल्कों में काफी विस्तार हुआ है । और जिसके कारण हमको वहां काम करने वाले लोगों की संख्या भी बढ़ानी पड़ी है ?

श्री एम० एल० द्विवेदी : क्या सरकार इसके सम्बन्ध में एक स्टेटमेंट सभा-पटल पर रखेगी ।

श्री जगजीवन राम : अगर इस तरह की सूचना मिलेगी तो हम जवाब देंगे ।

Shri Jaipal Singh: May I know whether Government have under serious consideration the question of giving more loans, interest-free or otherwise, to the Air-India International to enable it to encircle the globe with its services?

Shri Jagjivan Ram: We have never refused any request from the Air India International for increased capital outlay, and whenever the Air India International will approach the Government

with a view to expand its services more and more, any request to that effect, will be very sympathetically considered.

National Index

*1098. **Shri Ram Shankar Lal:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Indian Council of Agricultural Research have sanctioned a scheme for the compilation and maintenance of a National Index of field experiments in Agriculture; and

(b) if so, when the index is expected to be prepared?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) In five years.

चीनी सम्बन्धी प्रतिनिधि मंडल

*१०९९. **श्री राम चन्द्र रेड्डी :** क्या साह और कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उस प्रतिनिधि मंडल ने, जिसने आस्ट्रेलिया और इंडोनेशिया में चीनी उद्योग के विकास के लिये की गई विभिन्न कार्यवाहियों का अध्ययन करने के लिये उन देशों का दौरा किया था. अपना प्रति-वेदन दिया है ;

(ख) यदि हां, तो उसकी मुख्य सिफारिशें क्या हैं ; और

(ग) कौनसी सिफारिशें क्रियान्वित की जानी हैं ?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) The Delegation returned on the 25th July, 1955 and is expected to submit its Report shortly.

(b) and (c). Do not arise at present.

Train Accident

*1100. **Shri Sanganna:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the 141 Down Madras-Puri Passenger Train met with an accident on the 5th August, 1955, at 6-10 A.M., between Naupada and Pundi on the South-Eastern Railway;

(b) if so, the causes of the accident;

(c) the number of casualties;

(d) the persons responsible for the accident; and

(e) the action being taken against the delinquents?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) to (c). A statement is placed on the Table of the House. [See Appendix VI, annexure No. 53].

Shri Sanganna: May I know whether Press representatives from the Andhra and Orissa States visited the scene of occurrence, and if so, whether they have done so on the invitation of the Government of India or of their own accord?

Shri Shah Nawaz Khan: We are not aware of any invitation being issued to any Press representatives. It is not the normal practice.

Shri Sanganna: May I know whether Government contemplate giving compensation to the dependent families of the victims?

Shri Shah Nawaz Khan: So far no claims have been received.

Shri Nanadas: May I know whether the persons killed were ordinary passengers or railway servants?

Shri Shah Nawaz Khan: I do have the exact information. But they were outsiders.

Shri Sanganna: May I know what safeguards have been provided to see that there is no danger on the line?

Shri Shah Nawaz Khan: The normal safeguards are there. There are a number of railway officers whose job it is to see that the track is always safe for running. The normal precautions are taken.

Shri T. B. Vittal Rao: From the statement, I find that the Government Inspector of Railways is inquiring into this. The Railway Accidents Inquiry Committee had recommended that in the case of such serious accidents, judicial inquiry should be instituted. May I know whether it is in the contemplation of Government to institute any judicial inquiry into accidents of this nature?

The Minister of Railways and Transport (Shri L. B. Shastri): No. We do not propose to entrust these inquiries to judicial officers. As the hon. Member is aware, these inquiries are held by Government Inspectors who have nothing to do with the railways. They are independent and are under the control of the Communications Ministry.

Food Scarcity Conditions in Orissa

*1102. **Shri B. C. Das:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that food scarcity conditions are prevailing in certain districts of Orissa State; and

(b) if so, the steps taken or proposed to be taken by Government in the matter?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) There has been some damage to crop due to drought in certain districts of Orissa, but as far as we know scarcity conditions have not been allowed to develop anywhere.

(b) The Centre has allotted 50,000 tons of rice and paddy to Orissa from Calcutta to enable the State Government to meet the requirements of the drought affected districts.

Shri B. C. Das: Have Government's attention been drawn to the statement of the Chief Minister of Orissa that the districts affected should be declared famine areas?

Shri M. V. Krishnappa: I have already stated that in some districts of Orissa, there are drought conditions. In the same areas, there were drought conditions last year also. Also, whatever the Chief Minister of Orissa declares comes to our notice.

Shri B. C. Das: Have Government's attention been drawn to the allegation that the rice supplied from the Central Depot at Calcutta is rotten and emits a bad smell, proving injurious to the people who eat that rice?

Shri M. V. Krishnappa: We supply very good rice. The allegations generally common are that whatever Government supply is rotten. If the hon. Member is interested, I am prepared to take him and show him that we supply Orissa the best rice, because Orissa gave the country rice when we were in need of it; Orissa was a surplus State and it fed us in time of need, and we do not want to supply it bad rice.

Shri B. C. Das: Has the Government of Orissa approached the Central Government for supply of free wheat to the affected areas? If so, what steps thereon have been taken by Government?

Shri M. V. Krishnappa: There is a free market. As the hon. Member knows, the people of Orissa are not wheat eaters generally. We are prepared to supply them wheat. As far as rice is